

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 12.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/1034/2020

PETITION NUMBER : CA/558/2020

NAME OF THE PETITIONER(S) : Sivagnangovindasamy Nambi M/. of Manasanthi
Mental Health Care Pvt Ltd

NAME OF THE RESPONDENT(S) : ROC, Chennai

UNDER SECTION : Rule 11 Of NCLT Rules 2016

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MA/1034/2020 IN CA/558/2020

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CA/558/2020

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ORDER

Ld. AR Mr. Gaurav Kumar for the Petitioner and Ld. Asst. Registrar of RoC Mr. K.Nikhil are present through Video Conferencing Platform.

At request of the Ld. AR for the Petitioner, the matters stand adjourned to **18.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS